

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 21st of February, 2024

No.HC.VII-08/2024/1312/A. Shri Satya Nath Sarma, Presiding Officer, STAT, Assam & Member, MACT No. 1, Kamrup (M), Guwahati is transferred and posted as District & Sessions Judge, Hojai vice Shri Aditya Hazarika transferred.

Shri Sarma will hand over charge of his Court and office to the Member, MACT No. 2, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1313/A. Shri Aditya Hazarika, District & Sessions Judge, Hojai is transferred and posted as Legal Remembrancer cum Secretary, Judicial Department, Government of Assam vice Shri Romen Baruah transferred.

Shri Hazarika will hand over charge of his Court and office to the Chief Judicial Magistrate, Hojai and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1314/A. Shri Romen Baruah, Legal Remembrancer cum Secretary, Judicial Department, Government of Assam is transferred and posted as District & Sessions Judge, Morigaon vice Shri Nayan Shankar Baruah transferred.

Shri Baruah will hand over charge of his office to Shri Bidyut Medhi, Joint Secretary, Judicial Department, Government of Assam and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1315/A. Hon'ble the Chief Justice of Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Nayan Shankar Baruah, District & Sessions Judge, Morigaon, an Officer of Grade-I, of Assam Judicial Service, as Registrar (Administration), Gauhati High Court Guwahati in his Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge, vice Shri Pijush Pratim Bairagi transferred.

Shri Baruah will hand over charge of his Court and Office to the Addl. Sessions Judge cum Special Judge, POCSO, Morigaon and proceed to join his new assignment immediately.

No.HC.VII-08/2024/1316/A. Shri Pijush Pratim Bairagi, Registrar (Administration), Gauhati High Court Guwahati is transferred and posted as Special Judge, CBI, Assam, Addl. Court No. 2, Chandmari, Guwahati vice Shri Biswajit Chakraborty already transferred.

Shri Bairagi will hand over charge of his Office to the Registrar General, Gauhati High Court Guwahati and proceed to join his new assignment immediately.


21/02/24

No.HC.VII-08/2024/1317/A. Shri Mahendra Kalita, District & Sessions Judge, Udalguri is going to retire on superannuation on 29.02.2024.

Shri Kalita will hand over charge of his Court & Office to the Addl. District & Sessions Judge, Udalguri in the evening of 29.02.2024.

No.HC.VII-08/2024/1318/A. The following Officer is not entitled to Travelling Allowance in the spirit of SR 241, Division XII of FR & SR as he is transferred on representation:-

- i) Shri Satya Nath Sarma.

By order
Sd/ Shri Utpal Rajkhowa,
REGISTRAR (VIGILANCE)

Memo No. No.HC.VII-08/2024/1319-1346/A.

Dated 21.02.2024

Copy to:-

1. The L.R.-cum- Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action.
He is requested to take necessary steps for the appointment of Shri Romen Baruah with the powers of District Judge.
2. The Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati,
3. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
4. The District and Sessions Judge, _____
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Principal Judge, Family Court, No.I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta.
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
9. The Presiding Officer, STAT & Member, MACT, NO.1, Kamrup, Guwahati
10. The Special Judge, Assam, Guwahati.
11. The Special Judge, CBI & NIA, Assam, Guwahati.
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
13. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur/Goalpara/ Kamrup, Amingaon.
14. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati.
15. Shri Satya Nath Sarma, Presiding Officer, STAT, Assam & Member, MACT No. 1, Kamrup (M), Guwahati.
16. Shri Aditya Hazarika, District & Sessions Judge, Hojai.
17. Shri Mahendra Kalita, District & Sessions Judge, Udalguri.
18. Shri Romen Baruah, Legal Remembrancer cum Secretary, Judicial Department, Government of Assam.
19. Shri Nayan Shankar Baruah, District & Sessions Judge, Morigaon.
20. Shri Pijush Pratim Bairagi, Registrar (Administration), Gauhati High Court Guwahati.
21. The Joint Registrar (_____), Gauhati High Court, Guwahati.
22. The Chief Judicial Magistrate, _____.
23. The Joint Secretary, Judicial Department, Government of Assam.

21/2/24

24. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
25. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
26. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
27. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
28. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

[Handwritten Signature]
21/02/24

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI